

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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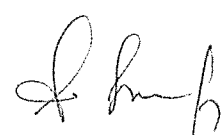
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.12.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Sandooop kerran for Hare Shankar Mami	Respondents	
2)	H. Karthik Seshadani A. Paranyas	for Petitioners	

ORDER

Counsels for both the sides are present, and prayed for an adjournment. At request, the matter is adjourned. Put up on 29.01.2019 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)